

यूको बैंक को शिमला शाखा में कर्मचारियों की संख्या पर्याप्त न होना

3620. श्री चन्दन शर्मा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि हिमाचल प्रदेश के शिमला जिले में जांगला पंचायत में यूको बैंक की शाखा में न तो कर्मचारियों की संख्या पर्याप्त है और न ही काउन्टर की सुविधाएँ हैं;

(ख) क्या सरकार जनता को पेश आ रही कठिनाइयों को देखते हुए इस बैंक में पर्याप्त संख्या में कर्मचारी नियुक्त करने और पर्याप्त सुविधाएँ उपलब्ध कराने का विचार रखती है; और

(ग) यदि हाँ, तो कब तक?

वित्त मंत्रालय में आर्थिक कार्य विभाग में राज्य मंत्री (श्री एडुवर्डो फेलेरियो):

(क) से (ग) यूको बैंक ने सूचित किया है कि इस समय जांगला, जिला शिमला शाखा में कर्मचारियों की कोई कमी नहीं है।

बताया गया है कि शाखा में काउन्टर सुविधाएँ भी उपलब्ध हैं।

#### Exemption of customs duty on imported Turkish Lentils

3621. SHRI J. P. JAVALI: Will the Minister of FINANCE be pleased to state:

(a) whether the Karnataka Government/Karnataka State Food and Civil Supplies Corporation have submitted a proposal to the Central Government for exemption of customs duty on the recently imported Turkish Lentils;

(b) if so, whether such a proposal has been rejected by the Finance Ministry, which has put KSFCSC into heavy losses causing increase in the prices of Dal/Turkish Lentils in Karnataka and thus putting common man to hardships; and

(c) if so, whether the Central Government will reconsider the issue and

issue atleast partial exemption of customs duty?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) to (c) A request for partial exemption from customs duty on a consignment of Turkish yellow lentils imported by the Karnataka Food and Civil Supplies Corporation was considered but it was not agreed to. There is no proposal at present to reconsider the decision already taken.

#### National census on handlooms

3622. DR. YELAMANCHILI SIVAJI: Will the Minister of TEXTILES be pleased to state:

(a) whether there has been any exercise to have a comprehensive national census on handlooms;

(b) if so, what are the details thereof; and

(c) whether there is any detailed study of Government's intervention in this sector and if so, what are the details?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) Yes, Sir.

(b) A census of handlooms at national level has been conducted by the Government of India through the State Governments. The National Council of Applied Economic Research (NCAER) is entrusted with the responsibility of processing of State and National level data. So far 23 States/UTs have forwarded the block/town level data and data for 21 States/UTs have been processed by NCAER.

(c) The Institute of Rural Management Anand (IRMA) had conducted a Study entitled "Interventions in the Handloom Industry". In its report, IRMA has made a series of recommendations relating to alternative strategies for the development of the handloom sector covering, *inter alia* typology of schemes, nature of Government intervention, Integrated Project Packages, Mana-